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**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

Dated, Shillong the 3<sup>rd</sup> May, 2018.

No. LJ(A) 77/2000/Pt.I/47 – For the purpose of the Rules for Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administrative of Justice) Order, 1950 read with paragraph 5 of the Sixth Schedule of the Constitution of the Governor of Meghalaya with the approval of the High Court of Meghalaya is pleased to confer the Chief Judicial Magistrate Nongpoh, Ri Bhoi District with the powers of the Assistants to Deputy Commissioner, Ri-bhoi District and further under rule 17 of the aforesaid rules, invest the officers with the powers of the Judicial Magistrate First Class as defined in the Code of Criminal Procedure, 1973 within the Ri Bhoi District with effect from the date of joining.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within Ri-Bhoi District.

  
(W. Khyllap)

Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/47 -A

Dated Shillong the 3<sup>rd</sup> May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to her notification Memo. No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, Ri Bhoi District, Nongpoh.
8. The Chief Judicial Magistrate, Ri Bhoi District, Nongpoh.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police, Ri Bhoi District, Nongpoh.
11. Government Pleader/Public Prosecutor, Ri Bhoi District, Nongpoh.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Treasury Officer, Nongpoh.
14. Home (Police) Department.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Personnel (A) Department.
17. Law (B) Department.
18. DEO, Law Department.
19. Personal file of the officer.
20. Guard file.

  
By Order etc.,

Secretary to the Government of Meghalaya,  
Law Department.

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